

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 10216 of 2013-DB

[Arising out of Order-in-Original/Appeal No CCEA-SRT-II-SSP-99-100-101-U-S35A-3--FINALORDER- dated 27.11.2012 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-SURAT-II]

J D Gandhi

...Appellant

Alkem Laboratories Ltd, N H No 8, Naugama,
Post : Mandva, Ankleshwar,
Bharuch,
Gujarat

VERSUS

C.C.E. & S.T.-Surat-ii

...Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat,
Gujarat-395001

APPEARANCE:

Shri Ishan Bhatt, Advocate for the Appellant
Shri. P K Singh, Superintendent (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. C.L MAHAR**

DATE OF HEARING: 05.07.2023
DATE OF DECISION:31.10.2023

The appeal is disposed of. For order, see order of date in EXCISE Appeal
No. 10215 of 2013.

.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C.L MAHAR)
MEMBER (TECHNICAL)**

PALAK